

APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI

Dated : 14.10.2025

Sub. Judges Roster w.e.f. 27.10.2025 to 31.10.2025.

Court No.	Day(s) & Time	Bench	Assignment
Court-I [Electricity Bench]	Monday, Tuesday & Thursday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-I [Petroleum Bench]	Wednesday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Bhupinder Singh Bhalla Technical Member (P&NG)	All matters in connection with the Petroleum and Natural Gas Regulatory Board Act, 2006 assigned to Court-I.
Court-I [Electricity Bench]	* Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Ms. Seema Gupta Technical Member (Electricity) *(Till hearing of part heard matters)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-I [Electricity Bench]	* Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	(After hearing of part heard matters) Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson AND Hon'ble Mr. Ajay Talegaonkar Technical Member (Electricity)	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-I.
Court-II [Electricity Bench]	Monday, Tuesday, Wednesday & Thursday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II.
Court-II [Petroleum Bench]	Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	Hon'ble Mr. Virender Bhat, Judicial Member AND Hon'ble Mr. Bhupinder Singh Bhalla Technical Member (P&NG)	All matters in connection with the Petroleum and Natural Gas Regulatory Board Act, 2006 assigned to Court-II.
Court-II [Electricity Bench]	Friday 10.30 AM to 01.15 PM and 2.15 PM to 5.00 PM	(After hearing P&NG matters and subject to listing of Electricity matters) Hon'ble Ms. Seema Gupta Technical Member (Electricity) AND Hon'ble Mr. Virender Bhat, Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II.

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*** Friday**

The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Ms. Seema Gupta, Technical Member (E), will sit in court – I on every Friday at 10:30 AM for the hearing of part heard/review matters. The bench comprising of Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson and Hon'ble Mr. Ajay Talegaonkar, Technical Member (E) will sit in Court -I after concluding the part heard/review matters or at 2:15 PM, whichever is earlier.

NOTE: (FOR COURT – I ONLY)

Subject to the specific orders, if any case meriting urgency, the Electricity Bench of Court-I, shall generally hear the matter:

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| (a) Monday, Tuesday, Thursday & Friday
(From 10:30 AM to 01:15 PM) | Fresh matters and all kinds of IAs (Electricity matters) |
| (b) Monday & Tuesday
(From 02:15 PM to 05:00 PM) | * On Monday & Tuesday short matters shall be taken up at the end of IA's list or 02:15 PM, whichever is earlier |
| (c) Thursday & Friday
(From 02:15 PM to 05:00 PM) | Only Final hearing matters |

This issues with the approval of the competent authority.

**Sd/-
(Registrar)**

Copy to:

PPS to Hon'ble Chairperson
PPS/PS to all Hon'ble Members
PA to Ld. Registrar
PS to Dy. Registrar (NS)
Steno to Dy. Registrar (MJS)
Shri Jatin Chawla, Assistant
Shri Jaion, LDC
Shri Dhruv, Office Assistant (IT)
All Notice Boards